

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).21790-21791/2008

VIDARBHA YOUTH WELFARE SOCIETY & ANR. Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

(With appln(s) for permission to file SLP, amendment of the  
petition, permission to file additional documents and prayer for interim  
relief and office report )

WITH SLP(C) NO. 21788-21789 of 2008  
(With prayer for interim relief and office report)  
SLP(C) NO. 22103 of 2008  
(With prayer for interim relief and office report)  
SLP(C) NO. 22892 of 2008  
(With prayer for interim relief and office report)

Date: 07/01/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Anagha S.Desai, Adv.

Mr. Prashant Chaudhary  
Ms. Shilpa Singh

For Respondent(s)

Mr. S. Chandra Shekhar, Adv.

Mr. Amitesh Kumar, adv.  
Mr. Gopal Singh, Adv

Ms. Asha Gopalan Nair, Adv

Mr. Arvind Gupta, adv.,  
Mr. M.J. Paul, adv.

contd.....2

UPON hearing counsel the Court made the following  
O R D E R

Ld.counsel for the petitioner who had submitted that the matter  
had become infructuous and that an application for withdrawal was  
proposed to be filed, has not filed the application even now. No  
representation also. List the matter before the Hon'ble Judge in  
Chambers for orders.

| | | (Sunil Thomas) |  
| | | Registrar |

